POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

SHARP TRADING & FINANCE LIMITED

Registered Office: Shreya House, 4th Floor, 301-A Pereira Hill Road, Andheri (East), Mumbai - 400099. Tel.: (022) 66938222; Fax: (022) 66939222
E-mail id: sharptradingltd@gmail.com

The details, subsequent to the completion of the Open Offer made vide Public Announcement ('PA') dated Thursday, September 23, 2010 and the Letter of Offer dated October 30, 2010 sent to the shareholders of Sharp Trading & Finance Limited ('Target Company') under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations"), issued by Birla Capital and Financial Services Limited as Manager to the Open Offer on behalf of Mr. Babulal Mulchand Varma, Mr. Bajarangbali Mulchand Varma, Mr. Gaurav Vishnukumar Gupta, Mr. Kamalkishore Gokalchand Gupta, Mr. Rajendra Mulchand Varma, Mr. Tarachand Mulchand Varma, Mr. Vishnukumar Gokalchand Gupta and Mr. Vikas Kamalkishore Gupta ('Acquirers') to acquire 49,000 (Forty Nine Thousand) equity shares of Rs.10/- each (representing 20% of the outstanding voting capital) of the Target Company at a price of Rs.60 (Rupees Sixty only) per fully paid-up equity share payable in cash, are as under:

1. Name of the Target Company : Sharp Trading & Finance Limited
2. Name and Address of the Acquirer, including PAC :
   1) Mr. Babulal Varma, residing at A-1405, Raheja Sherwood, Nirlon Compound, Goregaon (East), Mumbai - 400063,
   2) Mr. Bajrangbali Varma, residing at A-1305, Raheja Sherwood, Nirlon Compound, Goregaon (East), Mumbai - 400063,
   3) Mr. Gaurav Gupta, residing at 15/93, Ahoora Mahal, 4th floor, Marine Drive, Mumbai -400002.
   4) Mr. Kamalkishore Gupta, residing at Plot No. 4, Vikas Bunglow, Behind Bahri Petrol Pump, S. T. Road, Chembur, Mumbai - 400071,
   5) Mr. Rajendra Varma, residing at A-1406, Raheja Sherwood, Nirlon Compound, Goregaon (East), Mumbai - 400063,
   6) Mr. Tarachand Varma, residing at A-1306, Raheja Sherwood, Nirlon Compound, Goregaon (East), Mumbai - 400063,
   7) Mr. Vishnukumar Gupta, residing at 15/93, Ahoora Mahal, 4th floor, Marine Drive, Mumbai - 400002, and
   8) Mr. Vikas Gupta, residing at Plot No. 4, Vikas Bunglow, Behind Bahri Petrol Pump, S.T. Road, Chembur, Mumbai - 400071

   PAC : Not Applicable
3. Name of Manager to the Offer : Birla Capital and Financial Services Limited
4. Name of Registrar to the Offer : Adroit Corporate Services Private Limited
5. Date of Opening of the Offer : Monday, November 15, 2010
6. Date of Closing of the Offer : Saturday, December 4, 2010
7. Details of the acquisition :

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer price	Rs. 60/- per share		Rs. 60/- per share	
2.	Share holding of Acquirers (No. & % of the voting capital) before PA / MOU	35,962 (14.68%)		35,962 (14.68%)	
3.	Shares acquired under Share Purchase Agreement (No & % of voting capital)	1,31,000 (53.47%)		1,31,000 (53.47%)	
4.	Shares acquired in the open offer (No & % of the voting capital)	49,000 (20.00%)		NIL	
5.	Size of the open offer (No. of shares multiplied by offer price per share)	Rs.29,40,000/-		NIL	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & % of voting capital)	NIL		NIL	
7.	Post offer share holding of Acquirer (No. & % of voting capital) (2+3+4+6)	2,15,962 (88.15%)		1,66,962 (68.15%)	
8.	Pre & Post offer share holding of public (No. & % of voting capital) other than Acquirer	**Pre Offer** 69,250 (28.27%)	**Post Offer** 29,038 (11.85%)#	**Pre Offer** 69,250 (28.27%)	**Post Offer** 78,038 (31.85%)#

#Shareholding of Mr. Shekhar Keshav Mandrekar, one of the promoters of the Target Company, aggregating to 8788 equity shares (3.59%) has been included in public holding since after the open offer he is no more a promoter.

8. Status of the escrow account, whether released or not: No
9. Payment of interest, if any to the shareholders along with the details thereof: Not Applicable
10. Status of Investor complaints received, if any: Nil

This Post Offer Public Announcement will also be available on the SEBI's website www.sebi.gov.in

The Acquirers accept responsibility for the information contained in this Post Offer Public Announcement and also accept responsibility for the obligations of Acquirers as laid down in the SEBI (SAST) Regulations and subsequent amendments thereof.

Issued on behalf of Acquirers by the Manager to the Offer:

BIRLA CAPS

BIRLA CAPITAL AND FINANCIAL SERVICES LIMITED
(A Yash Birla group company)
SEBI REGN NO.: INM000011567
Dalamal House, 1st Floor, J. B. Marg,
Nariman Point, Mumbai - 400 021.
Tel: 022 66168400/428; Fax: 022 22047835
Email: sheela@birlacaps.com
Contact Person: Ms. Sheela Chhatwani

Place : Mumbai
Date : December 7, 2010